

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 28

**C.P.(IB)744/MB/2022**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **23.09.2022**

NAME OF THE PARTIES: **Piramal Capital & Housing Finance Ltd**  
**V/s**  
**Fulgent Real Estate Pvt Ltd**

*Appearance (via video-conference):*

For the Applicant : Counsel Nausher Kohli a/w Adv.  
Nanki Grewal and Adv. Manasi  
Joglekar i/b Wadia Ghandy & Co.

For the Respondent : None present

Section 7 of the IBC, 2016

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**ORDER**

The Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter on Board on 20.10.2022.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Jagdish

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)